

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 76 OF 2015

Dated: 15th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

NTPC Limited

... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

Mr. R.B. Sharma for R-3

ORDER

It is informed that as per the new Hon'ble Judges roster, the matters coming up for hearing shall be listed before the newly constituted Bench headed by Hon'ble Mr. Justice N.K. Patil. Accordingly, Registry is directed to put up a note before the Hon'ble Chairperson for suitable direction in this regard.

List the matter on **05.01.2018.**

(Justice N.K. Patil)
Judicial Member

mk/vt

(I. J. Kapoor)
Technical Member